

**PRINCIPAL DISTRICT & SESSIONS COURT, SALEM**

**BAIL LIST DATED : 23.10.2021**

S. No	CMP. No.	Cr. No.	U/Section	Name of Police Station	Name of Counsel Tvl.	Date of remand	Days
<b>Relaxation</b>							
1	3922/2021	352/21	294(b), 323, 506(i) IPC	Attur Rural	P. Natarajan		
2	3923/2021	203/21	294(b), 323, 324 and 506(ii) IPC	Thammampatty	P. Natarajan		
3	3924/2021	163/21	294(b), 323, 302 IPC and 3(1)(r), 3(1)(s), 3(2)(va) of SC/ST Act	Thammampatty	P. Natarajan		
4	3925/2021	454/21	294(b), 323, 324 and 506(ii) IPC	Tharamangalam	A. Thirunavukarasu		
5	3926/2021	408/21	147, 294(b), 332, 323, 506(i) IPC and 3(1)(r), 3(1)(s), 3(2)(va) of SC/ST Act	Tharamangalam	P. Sudhakar		
6	3927/2021	463/21	4(1)(a) and 4(1-A) TNP Act	Tharamangalam	P. Kangaraj		
7	3928/2021	222/21	147, 148, 294(b) and 506(ii) IPC	Gangavalli	R. Cholan		
8	3929/2021	422/21	294(b), 341, 323 and 506(ii) IPC	Attur Town	P. Kannan		
9	3930/2021	398/21	294(b), 323 and 506(i) IPC	Ammamet	P. Praveen Kumar		
10	3931/2021	508/21	4(1)(a), 4(1)(k) and 4(1-A) TNP Act	Kondalampatty	L. Jayaprakash		
11	3932/2021	186/21	341, 323, 324, 354 and 506(ii) IPC	Tholasampatty	A. Karthikeyan		
12	4026/2021	243/21	294(b), 323, 324, 506(ii) IPC and 4 of TNPHW Act 2002	Karuppur	J. Gopinath		
<b>Modification</b>							
13	3977/2021	669/21	147, 148, 294(b), 332, 353, 505(ii), 506(i) IPC and 3(1) TNPPDL Act	Deevattipatty	J.M. Imayavaramban		
14	3978/2021	669/21	147, 148, 294(b), 332, 353, 505(ii), 506(i) IPC and 3(1) TNPPDL Act	Deevattipatty	J.M. Imayavaramban		
<b>PROHIBITION BAIL</b>							
15	3979/2021	432/21	4(1)(a) and 4(1-A) TNP Act	Fairlands	V. Krishnamoorthy	07.10.21	17
16	3980/2021	478/21	4(1)(a) and 4(1-A) TNP Act	Veeranam	J.S. Paul Jayaseelan	26.09.21	28
17	3981/2021	416/21	4(1)(aa) and 4(1-A) TNP Act	Thalaivasal	Rasa. Parthipan	01.10.21	23
18	3982/2021	274/21	4(1)(a) and 4(1-A) TNP Act	Gangavalli	S. Srinivasan	05.10.21	19
<b>Remand Bail</b>							
19	3983/2021	375/21	392, 397 and 506(ii) IPC	Pallapatty	N. Narayanan	05.09.21	49
20	3984/2021	428/21	294(b) and 307 IPC	Attayampatty	Na.Govindaraj	01.10.21	23
21	3985/2021	479/21	174(3) Cr.PC @ 147, 148, 364 and 302 IPC	Valappadi	K. Arumugam	A1 to A3 – 15.09.21, A4 & A5 – 16.09.21 and A6, A7, A8 – 17.09.21	1 to 3 - 39, 4&5 - 38 & 6,7,8 - 37
22	3986/2021	438/21	392, 397 and 506(ii) IPC	Pallapatty	A. Shanmugam	16.09.21	38
23	3987/2021	486/21	294(b), 341, 324, 392, 397 and 506(ii) IPC	Salem Town	A. Shanmugam	10.09.21	44
24	3988/2021	26/21	420 and 379 IPC	Sankari	M. Satheesh Kumar	30.08.21	55
25	3989/2021	537/21	273, 328 IPC and 7, 20(1) COTPA Act	Mecheri	V.S. Vivekanandan	14.10.21	10
26	3990/2021	684/21	307 IPC	Omalar	A. Karthikeyan	04.09.21	50
27	3991/2021	426/21	341, 392, 397 and 506(ii) IPC	Kannankurichi	P. Nethaji	23.09.21	31
28	3992/2021	19/21	420 IPC and 66(a) of IT Act	CCD II, Salem	S. Udhayasankar	25.09.21	29
29	3993/2021	19/21	420 IPC and 66(a) of IT Act	CCD II, Salem	V.S. Vivekanandan	25.09.21	29
30	3994/2021	383/21	273, 328, 511 IPC, 57, 59 of Food Safety Act and 7(2) COTPA Act	Karuppur	R. Mani	12.10.21	12
31	3995/2021	383/21	273, 328, 511 IPC, 57, 59 of Food Safety Act and 7(2) COTPA Act	Karuppur	A. Karthikeyan	12.10.21	12
32	3996/2021	94/17	147, 148, IPC, 3(1) PPDL Act @ into 147, 148, 435, 308 IPC and 3(1) of PPDL Act	Thalaivasal	P. Natarajan	16.10.21	8
33	3997/2021	390/21	294(b), 324, 506(ii) IPC and 3(1)(r), 3(1)(s), 3(2)(va) of SC/ ST Act	Thalaivasal	A. Karthikeyan	14.09.21	40

34	3998/2021	94/17	147, 148, IPC, 3(1) PPDL Act @ into 147, 148, 435, 308 IPC and 3(1) of PPDL Act	Thalaivasal	T. Shankar	16.10.21	8
35	3999/2021	527/21	174(3) Cr.PC 304(2), 323 and 506(i) IPC	Valappadi	T. Shankar	13.10.21	11
36	4000/2021	738/21	341, 392, 397 IPC	Annadhanapatty	N. Venkatesan	24.09.21	30
37	4001/2021	739/21	341, 392, 397 IPC	Annadhanapatty	K. Harishkumar	25.09.21	29
38	4002/2021	739/21	341, 392, 397 IPC	Annadhanapatty	P. Natarajan	26.09.21	28
39	4003/2021	544/21	341, 394, 397 and 506(ii) IPC	Annadhanapatty	R. Mahilan	13.08.21	72
40	4004/2021	510/21	341, 392, 397 and 506(ii) IPC	Kitchipalayam	A. Shanmugam	21.09.21	33
41	4005/2021	520/21	341, 392, 397 and 506(ii) IPC	Kitchipalayam	A. Shanmugam	23.09.21	31
42	4006/2021	523/21	341, 392, 397 and 506(ii) IPC	Kitchipalayam	Rasa. Parthipan	25.09.21	29
43	4007/2021	526/21	341, 392, 397 and 506(ii) IPC	Kitchipalayam	K. Harishkumar	26.09.21	28
44	4008/2021	535/21	341, 392, 397 and 506(ii) IPC	Kitchipalayam	M. Visvanathan	01.10.21	23
45	4009/2021	535/21	341, 392, 397 and 506(ii) IPC	Kitchipalayam	Rasa. Parthipan	02.10.21	22
<b>Aniticipatory Bail</b>							
46	3975/2021	756/21	341, 323, 366 of IPC	Annadhanapatty	D.Paneer Selvam		
47	4010/2021	239/21	294(b), 323, 324 and 506(ii) IPC	Gangavalli	R.M. Karthikeyan		
48	4011/2021	193/21	294(b), 323, 324 and 506(ii) IPC	Karumalaikoodal	R.M. Karthikeyan		
49	4012/2021	470/21	294(b), 323, 324, 448, 427 and 506(ii) IPC	Steel Plant	S. Raguraman		
50	4013/2021	250/21	498(A) and 506(ii) IPC	Sankari	P. Natarajan		
51	4014/2021	397/21	341, 354, 294(b), 323 and 506(ii) IPC	Attur Rural	P. Natarajan		
52	4015/2021	225/19	294(b), 324, 341 and 506(ii) IPC	Edappadi	S. Ganesan		
53	4016/2021	212/21	294(b), 427 and 506(ii) IPC	Tholasampatty	L. Senthilkumar		
54	4017/2021	742/21	7(1), 7(3) TN L Act and 420 IPC	Omalur	A. Karthikeyan		
55	4018/2021	673/21	294(b), 324 and 506(ii) IPC	Deevattipatty	S. Ramadurai		
56	4019/2021	705/21	294(b), 323 IPC and 4 of TNWH Act	Deevattipatty	R. Dhanasekar		
57	4020/2021	475/21	294(b), 323, 324 and 506(ii) IPC	Yethappur	P. Natarajan		
58	4021/2021	474/21	379 IPC	Yethappur	V. Madhesh		
59	4022/2021	223/21	294(b), 324 and 506(ii) IPC	Mettur	Edwin Asirwatham		
60	4023/2021	242/21	498(A) and 323 IPC	Mettur	P. Sudhakar		
61	4024/2021	286/21	294(b), 323 and 506(i) IPC	Pallapatty	M. Raja		
62	4025/2021	574/21	294(b), 323 and 506(i) IPC	Pallapatty	M. Raja		